

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.23/99

New Delhi: this the 7th day of April, 1999.

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER(J)

1. Suresh Singh,
S/o Shri Budev Parsad, R/o B-199, Rishi Garden,
Nagloi, Delhi
2. Rajendra Singh S/o Shri Tara Chand (PC).
3. Mahipal Singh S/o Shri Ram Singh (SL)
4. Swaroop Singh S/o Sh. Sohan Lal,
R/o R-432, Gali No.9, Swantantra Nagar,
Narela,
Delhi -110 040

..... Applicant.

(By Advocate: Shri U. Srivastava).

Versus

Govt. of NCT of Delhi through

1. The Chief Secretary,
5, Shau Nath Marg,
New Delhi.
2. The Director General,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi.
3. The Commandant,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi.

... Respondents.

ORDER(DR AL)

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

Shri U. Srivastava prays for permission to withdraw the OA with liberty to approach the competent legal forum. Permission is granted and the OA is dismissed as withdrawn.

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A).